

[Mr. Chairman]

the year ending the 31st day of March, 1971, in respect of 'Ministry of Petroleum and Chemicals and Mines and Metals'."

**DEMAND No. 75—GEOLOGICAL SURVEY**

"That a sum not exceeding Rs.9,37,58,000 be granted to the President to **complete the sum necessary to defray** the charges which will come in course of payment during the year ending the 31st day of March, 1971, in respect of 'Geological Survey'."

**DEMAND No. 76—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS**

"That a sum not exceeding Rs. 14,23,91,000 be granted to the President to **complete the sum necessary to defray** the charges which will come in course of payment during the year ending the 31st day of March, 1971, in respect of the 'Revenue Expenditure of the Ministry of Petroleum and Chemicals and Mines and Metals'."

**DEMAND No. 128—CAPITAL OUTLAY OF THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS**

"That a sum not exceeding Rs. 87,99,93,000 be granted to the President to **complete the sum necessary to defray** the charges which will come in course of payment during the year ending the 31st day of March, 1971, in respect of 'Capital Outlay of the Ministry of Petroleum and Chemicals and Mines and Metals'."

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17.46 hrs.

**BUSINESS ADVISORY COMMITTEE**

**FORTY-EIGHTH REPORT**

**The Minister of Parliamentary Affairs and Shipping and Transport (Shri Raghuramaiah)** : I beg to present the Forty-eighth Report of the Business Advisory Committee.

17.46½ hrs.

**DEMANDS FOR GRANTS—contd.**

**MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS**

**Mr. Deputy-Speaker** : The House will now take up discussion and voting on Demand Nos. 57 to 60 and 123 relating to the Ministry of Industrial Development, Internal Trade and Company Affairs for which 5 hours have been allotted.

Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

**DEMAND No. 57—MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS**

**Mr. Deputy-Speaker** : Motion moved:

"That a sum not exceeding Rs. 80,57,000 be granted to the President to **complete the sum necessary to defray** the charges which will come in course of payment during the year ending the 31st day of March, 1971, in respect of Ministry of 'Industrial Development, Internal Trade and Company Affairs'."

**DEMAND No. 58—INDUSTRIES**

**Mr. Deputy-Speaker** : Motion moved:

"That a sum not exceeding Rs. 462,78,000 be granted to the President to **complete the sum necessary to defray** the charges which will come in course of payment during the year ending the 31st day of March, 1971, in respect of 'Industries'."

**DEMAND No. 59—SALT**

**Mr. Deputy-Speaker** : Motion moved :

"That a sum not exceeding Rs. 61,85,000 be granted to the President to **complete the sum necessary to defray** the charges which will